

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MARCH 14 , 2023

No. 466 /Admin. (Services)/2023

Pursuant to U.P. Government Notification No. /2023/144/VII-Nyay-2-2023-216G/2007 T.C.-I dated 06.03.2023, Sri **Siddhant Yadav**, Additional Civil Judge, Junior Division, Aligarh is appointed/posted as Nyayadhikari, Gram Nyayalaya at tehsil Gabhana District Aligarh in the newly created court created vide G.O. No. 25/2015/1462/VII- Nyay-2-2015-216G/2007 dated 24.11.2015.

No. 467 /Admin. (Services)/2023

Sri **Rajan Rathee**, Additional Civil Judge (Junior Division), Baghpat to be 2nd Civil Judge (Junior Division), Baghpat vice Sushri Pooja Suhag.

No. 468 /Admin. (Services)/2023

Sushri **Pooja Suhag**, 2nd Civil Judge (Junior Division), Baghpat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Baghpat in the vacant court.

BY ORDER OF THE HON'BLE COURT

Sd/-

(ASHISH GARG)

REGISTRAR GENERAL

No. 155 /Admin. (Services)/2023: Allahabad: Dated: March 14, 2023

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by the concerned District Judge in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The District Magistrate, Aligarh.
10. The Treasury Officer, Aligarh.
11. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
16. The Joint Registrar (Judicial) (Litigation), High Court, Allahabad.
17. The Deputy Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees.
19. The Assistant Registrar (Admin.A-3) Section, High Court, Allahabad.
20. The Assistant Registrar (Admin. C) Section, High Court, Allahabad.
21. The Assistant Registrar (Admin. H) Section, High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.Ss. to Hon'ble Judges with the request to place this notification before their Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT.

**Sd/-
(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)**